## IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI SPECIAL BENCH

CP/CA. No. 119(ND)/2016

IN THE MATTER OF:

Ms. Asmita Dwivedi Paliwal

PETITIONER

Vs.

M/s Abhi-Asmi International Pvt. Ltd. & Ors.

REPONDENT

SECTION:

Under Section 241/242

Order delivered on 21.07.2017

Coram:

R. VARADHARAJAN HON'BLE MEMBER (JUDICIAL)

**DEEPA KRISHAN** HON'BLE MEMBER (TECHNICAL)

For the PETIONER

:- Mr. Ashish Agarwal, Advocate

Mr. Gurkamal Hora Arora, Advocate

Mr. Gurcharan Singh, Advocate

For the RESPONDENT

:- Ms. Astha Chawla, Advocate

Mr. Nikhil Mathru, Advocate

ORDER

Order as in C. P. 60(ND)/2017

(DEEPA KRISHAN)

MEMBER (TECHNICAL)

(R. VARADHARAJAN) MEMBER (JUDICIAL)